

Terraform Global India Private Limited
Date of commencement of voluntary Liquidation: 26.02.2026
List of Stakeholders as on: 01.04.2026
under regulation 30 of the IBBI (Voluntary Liquidation Process) Regulations, 2017

Annexure-1

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
NA																

Annexure -2

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
NA													

Terraform Global India Private Limited
Date of commencement of voluntary Liquidation: 26.02.2026
List of Stakeholders as on: 01.04.2026
under regulation 30 of the IBBI (Voluntary Liquidation Process) Regulations, 2017
Annexure-3
List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NA														

Annexure-4
List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NA														

Terraform Global India Private Limited
Date of commencement of voluntary Liquidation: 26.02.2026
List of Stakeholders as on: 01.04.2026
under regulation 30 of the IBBI (Voluntary Liquidation Process) Regulations, 2017

Annexure-5
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
NA															

Annexure-6
List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
NA														

Terraform Global India Private Limited
Date of commencement of voluntary Liquidation: 26.02.2026
List of Stakeholders as on: 01.04.2026
under regulation 30 of the IBBI (Voluntary Liquidation Process) Regulations, 2017
Annexure-7
List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
NA															

Date: 07.04.2026
Place: Mumbai

AKANSHA ASHISH RATHI
IBBI/IPA-002/IP-NG0332
2017-18/10938

Akansha Rathi

Akansha Ashish Rathi
Voluntary Liquidator of Terraform Global India Pvt. Ltd
IP Registration Number- IBBI/IPA-002/IP-N00332/2017-18/10938
AFA Certificate Number - AA2/10938/02/311226/204160
Registered Address and Email ID with IBBI:
Office No B- 508, Mahaavir Icon Plot No 89,
Sector 15, CBD Belapur, Navi Mumbai,
Maharashtra,400614
rathiakansha83@gmail.com